NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.02.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for
			Appellants
1.	I.A. No. 971 of 2025 in	Indian Bank	Anju Bhushan Gupta
	Comp. App. (AT) (Ins.)	Vs.	
	No of 2025	Linkhouse Industries Ltd. & Anr.	
2.	I.A. No. 972 of 2025 in	Indian Bank	Anju Bhushan Gupta
	Comp. App. (AT) (Ins.)	Vs.	
	No of 2025	Poonam Resorts Ltd. & Anr.	
3.	I.A. No. 973 of 2025 in	Anil Rai	Srishty Kaul
	Comp. App. (AT) (Ins.)	Vs.	
	No of 2025	Stressed Assets Stabilization Fund (SASF) & Anr.	
4.	I.A. No. 974 of 2025 in	Eastern Estates	Mohd. Azeem Khan
	Comp. App. (AT) (Ins.)	Vs.	
	No of 2025	Amit Pareek (RP) National Plywood Industries Ltd. &	
		Anr.	
5.	I.A. No. 989 of 2025 in	Rachna Anchalia, RP of Imperial Tubes Pvt. Ltd.	Arjun Asthana
	Comp. App. (AT) (Ins.)	Vs.	
	No of 2025	Yaana Apparels Pvt. Ltd. & Ors.	

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By order -sd/-

Assistant Registrar